

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 1849/2024 In C.P. (IB)/696(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Mangesh Vitthal Kekre
V/s
Mrs. Reena Nitin Kale
IN THE MATTER OF
Bank of Maharashtra
V/s
Mrs. Reena Nitin Kale

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.1849/2024: - Adv. Ayushi Soni i/b Mahalakshmi Ganapathy appeared for the RP through VC. This IA has been filed by the Applicant/RP to take on record the IRP report. The said report is taken on record. With the above observation, **IA.No.1849/2024 is allowed and disposed of.**

Let the copy of the report be served upon the Respondent/ Personal Guarantor, who shall file his reply/objection, if any, against the report within a period of three weeks by serving an advance copy of the same to the other side. List this matter on **15.05.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)